COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 153 OF 2019 &
IA NO. 665 OF 2019

Dated: 2nd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Ltd. …. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Ganesan Umapathy
Ms. Vaishnavi V
Ms. Pavitra B.

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1

Mr. Sourav Roy
Mr. Gaurav Majumdar
Mr. Harsh Anand for R-2

ORDER

Learned counsel for both the parties submitted that as the pleadings are completed in this matter the same may kindly be listed for hearing.

List the matter for hearing on ***23.10.2019***.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj